## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.295/9/HDB/2017
NAME OF THE COMPANY	BSCPL Infrastructure Ltd
NAME OF THE PETITIONER(S)	Hill & Smith Infrastructure Products India Pvt Ltd
NAME OF THE RESPONDENT(S)	BSCPL Infrastructure Ltd
UNDER SECTION	Sec 9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Oldsoi M.	Advocate	ojdswi@tempuslaw.co.in	
90		ojdswi@tempuslaw.co.in	
		1000	

## Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1				

Heard Mr.M.Ojaswi, learned counsel for the Petitioner and submits that his senior is not well and therefore he requested time. Post the case on 22.12.2017.

Member (Technical)

Member (Judicial)